NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/276/ (IB)/2017

NAME OF THE PETITIONER(S) : BHANSALI ENGINEERING POLYMERS LTD

NAME OF THE RESPONDENT(S) : SURYODAYA PLASTICS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the parties for their appearance and for making their submissions. Put up on 05.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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